

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 01.08.2019 (THURSDAY)**  
**COURT OF CHAIRPERSON**  
**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

**To be Mentioned**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1448 of 2019 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	S. Ramdakantha	Gauri Rasgotra

**For Orders**

2.	Comp. App. (AT) (Ins) No.98 of 2019	Next Education India Pvt Ltd. Vs. K12 Techno Services Pvt ltd.	Kumar Sudeep	Prawal Mishra
3.	Comp. App. (AT) (Ins) No. 506 of 2019	R.Arumugasamy. Vs. United Bank of India & Anr.	M.A. Chinnasamy	Ashwini Kumar-RP Santosh
4.	Comp. App. (AT) (Ins) No. 610 of 2019	Anbalagan Kathirresan. Vs. State Bank of India & Anr.	Punit D. Tyagi	Rohit Jolly-R1
5.	Comp. App. (AT) No.121 of 2019	Alanda Media & Entertainments Pvt.Ltd. Vs. Mr. V. Ravi Prakash & Ors. <b>With</b>	Atul Sharma	Kunal Sabharwal-R1&R2
6.	Comp. App. (AT) No.122-123 of 2019	Alanda Media & Entertainments Pvt.Ltd. Vs. Mr. V. Ravi Prakash & Ors.	Atul Sharma	Kunal Sabharwal-R1&R2

**For Admission (Fresh Cases)**

7.	Comp. App (AT) (Ins) No. 723 of 2019	Vishal Doshi. Vs. Bank of India & Anr.	Mahesh Agarwal	
8.	Comp. App (AT) (Ins) No. 779 of 2019	Fairwood Infra & Services Pvt Ltd. Vs. Wave Megacity Centre Pvt Ltd.	Ujjwal Jha	
9.	Comp. App (AT) (Ins) No. 780 of 2019	Embee Software Pvt Ltd. Vs. Solicon Pvt Ltd.	Sujoy Chatterjee	
10.	Comp. App (AT) (Ins) No. 781 of 2019	C & C Construction Ltd. Through Navneet Kumar Gupta, (RP) Vs. Power Grid Corporation of India Ltd.	Arunima Bhattacharjee	

11.	Comp. App (AT) No. 201 of 2019	Comfort Intech Ltd. Vs. Ravi Kumar Distilleries & Ors.	Shubhangi	
12.	Comp. App (AT) No. 202 of 2019	Rajneesh Ghei. Vs. Registrar of Companies & Ors.	Sanjeev Sahay	

**For Admission (After Notice)**

13.	Comp. App (AT) (Ins) No. 185 of 2017	Mahesh Kumar Panwar Vs. Neelam Singh &Anr.  <b>With</b>	Abhishek Nahta	Ankur Raj Rahul Shukla Nikita Raj
14.	Comp. App. (AT) (Ins) No. 117 of 2018	Mahesh Kumar Panwar Vs. Abhishek Anand	H S Sharma	Rahul Shukla
15.	Comp. App. (AT) (Ins) No. 02 & 09 of 2019	Global Business Corporation Vs. Punjab National Bank & Anr.	Manisha Choudhary	Namrata Ranga-R1 Nishi Chaudhary
16.	Comp. App. (AT) (Ins) No. 727 of 2018	Central Inland Water Transport Corporation Ltd Vs. Vinod Kumar Kothari	T.harish Kumar	Nitu Poodar-R1 Sunieta Ojha-R2
17.	Comp. App (AT) (Ins) No. 150 of 2019	Jagbasera Infratech Pvt Ltd. Vs. Rawal Variety Construction Ltd.	Sumant Bharadwaj	Narender Singh Yadav
18.	Comp. App. (AT) (Ins) No. 162 of 2019	Unistill Alcoblends Pvt. Ltd. Vs. India Brewery & Distillery Pvt. Ltd.	Ranjeet	Balaji Srinivasan
19.	Comp. App. (AT) (Ins) No. 286 of 2019	Urban Infrastructure Trustees Ltd. Vs. Neelkanth Realty Pvt. Ltd.	K.J. John	Kush Chaturvedi
20.	Comp. App. (AT) (Ins) No. 316 of 2019	Abhishek Jaiswal Vs. Raj Process Equipments & Systems Pvt. Ltd. & Anr.	Amit Jaiswal	Pratiksha Sharma
21.	Comp. App. (AT) (Ins) No. 359 of 2019	Saregama India Ltd. Vs. Home Movie makers Pvt Ltd.	Aseem Chaturvedi	Aditya Verma
22.	Comp. App. (AT) (Ins) No. 493 of 2019	Bhaaskaran Rangarajan. Vs. Info Drive Software Ltd.	Sanjana Saddy	
23.	Comp. App. (AT) (Ins) No. 494 of 2019	Bank of India. Vs. Shrenuj & Company Ltd.	Ashish Rana	Siddharth Sharma- R1 Mahesh Agarwal
24.	Comp. App. (AT) (Ins) No. 581 of 2019	Hari Singh Thakur. Vs. Universal Enterprises.	Virendra Rawat	

25.	Comp. App. (AT) No. 146 of 2019	Prithvi Tea Co. Pvt Ltd & Anr. Vs. Regional Director, Eastern Region, Registrar of Companies	Nitu Poddar	

**After the above or 11: 30 AM, whichever is earlier.**

**For Admission (After Notice)**

26.	Comp. App. (AT) (Ins) No. 525 of 2019 & I.A. No.1890 of 2019	V Hotels Ltd. Vs. Asset Reconstruction Company (India) Ltd. <b>With</b>	Hitesh Sachar	Sidhartha Ranade- R1 Sanjeev Kumar- RP
27.	Comp. App. (AT) (Ins) No. 627 of 2019	Tulip Star Hotels Ltd. & Anr. Vs. Asset Reconstruction Company(India) Ltd. Anr.	Anuj Jain	Sidhartha Ranade- R1 T.R. Sundaram- R1&2 J. Manjuanand- RP(R3) Sanjeev Kumar- RP

**For Hearing (Part Heard)**

28.	Comp. App. (AT) (Ins) No. 593 of 2019	JM Financial Asset Reconstruction Company Ltd. Vs. Finquest Financial Solutions Pvt Ltd & Anr.	Abhishek Anand	Siddarth Sharma- R1 N.P.S. Chawla-R2 Nimita Kaul-R3 Amit Singh Chauhan-R4 V. Seshagiri-R5 Sanjeev Sagar-R6
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**02:00 PM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 243 of 2018	Axis Bank Ltd. Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.) <b>With</b>	VijayendraPratapSingh	Sanjay Bhatt-RP
2.	Comp. App. (AT) (Ins) No. 244 of 2018	Standard Chartered Bank Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.) <b>with</b>	Prag Maini	Sanjay Bhatt-RP
3.	Comp. App. (AT) (Ins) No. 245 of 2018	ICICI Bank Ltd. Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.)	Prag Maini	Sanjay Bhatt-RP

		<b>with</b>		
4.	Comp. App. (AT) (Ins) No. 249 of 2018	State Bank of India Vs. Anuj Jain, (R.P.) for JaypeeInfratech Ltd. & Ors. <b>With</b>	R.P. Kapur	Sanjay Bhatt-RP
5.	Comp. App. (AT) (Ins) No. 276 of 2018	Jai Prakash Associates Ltd. Vs. Anuj Jain, R.P. for JaypeeInfratech Ltd. <b>With</b>	Tarun Mehta	Sanjay Bhatt-RP
6.	Comp. App. (AT) (Ins) No. 301 of 2018	Axis Bank Ltd. Vs. Anuj Jam (Resolution Professional for Jaypee Infratech Ltd) <b>with</b>	VijayendraPratap Singh	Sanjay Bhatt-RP
7.	Comp. App. (AT) (Ins) No. 331 of 2018	Bank of Maharashtra Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. <b>with</b>	DivyanshuGoyal	Sanjay Bhatt-RP
8.	Comp. App. (AT) (Ins) No. 343 of 2018	United Bank of India Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. & Ors. <b>with</b>	Rajiv S. Roy	Sanjay Bhatt-RP Jaskinder Singh
9.	Comp. App. (AT) (Ins) No. 348 of 2018	Central Bank of India Vs. Anuj Jain <b>with</b>	Jaswinder Singh	Sanjay Bhatt-RP
10.	Comp. App. (AT) (Ins) No. 349 of 2018	Standard Chartered Bank Vs. Anuj Jain <b>with</b>	Parag Maini	Sanjay Bhatt-RP
11.	Comp. App. (AT) (Ins) No. 353 of 2018	ICICI Bank Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. <b>With</b>	Manu Nair	Sanjay Bhatt-RP
12.	Comp. App. (AT) (Ins) No. 370 of 2018	UCO Bank Vs. AnujJain,R.P. of JaypeeInfratech Ltd. &Ors. <b>With</b>	Abhijet Roy	Sanjay Bhatt-RP Divyanshu Goyal(R-23) Jaswinder Singh- R26
13.	Comp. App. (AT) (Ins) No. 374 of 2018	The KarurVysya Bank (P) Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. <b>with</b>	RekhaAnand	Sanjay Bhatt-RP
14.	Comp. App. (AT) (Ins) No. 376 of 2018	L & T Infrastructure Finance Company Ltd. Vs. Anuj Jain, R.P. for JaypeeInfratech Ltd. <b>With</b>	Varun Singh	Sanjay Bhatt-RP
15.	Comp. App. (AT) (Ins) No. 411 of 2018	Central Bank of India Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. <b>with</b>	Jaswinder Singh	Sanjay Bhatt-RP

16.	Comp. App. (AT) (Ins) No. 424 of 2018	Canara Bank Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. & Ors. <b>With</b>	Rajiv S. Roy	Sanjay Bhatt-RP Jasvinder Singh- R26
17.	Comp. App. (AT) (Ins) No. 436 of 2018	Karnataka Bank Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. <b>With</b>	Sanjay Bajaj	Sanjay Bhatt-RP
18.	Comp. App. (AT) (Ins) No. 458 of 2018	IFCI Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. <b>With</b>	Shweta Bharti	Sanjay Bhatt-RP
19.	Comp. App. (AT) (Ins) No. 492 of 2018	Allahabad Bank Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. & Ors. <b>With</b>	Rajiv S. Roy	Sanjay Bhatt-RP Jasvinder Singh- R26
20.	Comp. App. (AT) (Ins) No. 511 of 2018	Jammu & Kashmir Bank Vs. Anuj Jain, R.P. Jaypee Infratech Ltd. & Ors. <b>With</b>	Prareek Khaitan	Sanjay Bhatt-RP Jasvinder Singh- R26
21.	Comp. App. (AT) (Ins) No. 524 of 2018	The South Indian Bank Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd.	Abhimanyu Chopra	Sanjay Bhatt-RP

#### For Orders (For Correction of the date of Admission)

22.	TA (AT) Compt.) No. 35/2017 (Old Appeal No. 18/2015)	Super Cassettes Industries Pvt. Ltd. Vs. CCI & Anr. <b>With</b>	Amit Mishra	Ritwik Bhattacharya
23.	TA (AT) (Compt.) No. 36/2017 (Old Appeal No. 41/2015)	HT Media Ltd. Vs. CCI & Anr.	Naval Satarawala Chopra	Amit Mishra

#### For Admission (Fresh Case)

24.	Contempt Case (At) No. 15-16 of 2019 in Comp. App. (AT) (Ins) No. 483 of 2018	EIH Ltd. Vs. Subodh Kumar Agrawal	Arijit Mazumdar	Nikhil Jain
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#### For Admission (After Notice)

25.	Comp. App (AT) No. 275 of 2017	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. <b>With</b>	Niti Dixit Rahul Dave & Amit Dhingra (A-1) Sumit Chopra, Shivam Raheja & Rauna qMathur (A-2 & 3)	Teja Karia, Aishuary Vikram & S hubhaang Sinha (R- 1 & 2) Pallavi Srivastava (R-7)
26.	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	Tejas Karia Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)

**For Hearing**

<b>27.</b>	Comp. App. (AT) (Ins) No. 194 of 2018 <b>Part Heard</b>	IDBI Bank Ltd. Vs. MBL Infrastructures Ltd. &Ors. <b>With</b>	Milan Singh Negi	KunalKohli (R1) Anusuya Salwan - R3
<b>28.</b>	Comp. App. (AT) (Ins) No. 225 of 2018 <b>Part Heard</b>	Bank of Baroda &Anr. Vs. MBL Infrastructures Ltd & Ors. <b>With</b>	SurabhiKhattar	KunalKohli (R1) Sanjeev Ahuja-R2 Anusuya Salwan - R3
<b>29.</b>	Comp. App. (AT) (Ins) No. 235 of 2018 <b>Part Heard</b>	Bank of India Vs. MBL Infrastructures Ltd. & Ors. <b>With</b>	V. Seshagiri	Kunal Kohli-R2 Anusuya Salwan - R3
<b>30.</b>	Comp. App. (AT) (Ins) No. 268 of 2019 <b>Part Heard</b>	State Bank of India & Ors. Vs. MBL Infrastructure Ltd & Anr.	Sanjay Kapur	Anusuya Salwan
<b>31.</b>	Competition Appeal (AT) No. 19 of 2017	Meru Travels Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Sonal Jain	Nisha Kaur Uberoi (R-1)
<b>32.</b>	Competition Appeal (AT) No. 20 of 2017	Fast Track Call Cab Pvt. Ltd. Vs. Competition Commission of India &Ors.	Sonal Jain	Nisha Kaur Uberoi (R-1)

**Note: The Court will rise at 3:00 PM.**

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**By Order**  
**-sd/-**  
**Registrar**